

crop production. In some parts of the country scope of giving loans for minor irrigation is getting limited. However cooperative credit institutions are also providing loans for purposes like forestry, soil conservation, dairy, poultry, etc.

#### **Low Cost Housing Programmes In Rural Areas**

1927. SHRI JAGANNATH PATNAIK : Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the low cost housing programme in the rural areas is likely to get a shot in the arm as the Planning Commission has accepted in principle the proposal to set up a network of building centres on the lines of the successful Quilon experience; and

(b) if so, the names of the States proposed to be covered under the new experiment?

THE MINISTER OF URBAN DEVELOPMENT AND MINISTER OF TOURISM (SHRIMATI MOHSINA KIDWAI) : (a) Yes, Sir. Government has recently decided to set up one or two building centres in every State. These Centres would impart training to local artisans and would facilitate improvement and propagation of low-cost building technologies using local resources. With the building components manufactured/fabricated at the centres being sold to the home builders, the centres would be self-supporting. State Governments are also required to allot land to an extent of about 2 acres per centres free of premium, etc.

Details of modalities of setting up of the centres are being worked out by the HUDCO which has been entrusted the responsibility of promotion of the programme in accordance with a time schedule and the Government is monitoring the progress of implementation.

(b) All States are proposed to be covered under this scheme.

#### **Adequate Price for Agricultural Produce**

1928. SHRI JAGANNATH PATNAIK:  
SHRI BALWANT SINGH RAMMOOWALIA:  
SHRI R.M. BHOYE:  
SHRI CHINTAMANI JENA:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are aware of the growing discontentment amongst farmers that they are not getting adequate price for their produce;

(b) if so, the reasons therefor;

(c) whether it is fact that the prices paid by farmers for essential items of consumption are increasing at a rapid rate; and

(d) if so, whether Government propose to examine and take suitable measures in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV) : (a) and (b). There have been reports that the farmers in some areas were agitating and one of their demands was remunerative prices for their produce. It is the declared policy of the Government to ensure that the farmers receive remunerative prices for their produce with a view to encouraging them for higher investment and production.

(c) and (d). The Commission for Agricultural Costs and Prices (CACP), while recommending the price policy, inter-alia, takes into account the rise in prices of commodities

purchased by the farmer for his own and farm consumption as well as the prices received by him for his produce sold in the market. On the recommendations of the CACP as well as taking into consideration the views of the State Governments and the concerned Central Ministries including the Planning Commission, the procurement/support prices of different agricultural commodities have been raised from time to time.

#### Telecast of "Janavani"

1929 SHRI SHANTARAM NAIK: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Doordarshan proposes to telecast any second round of "Janavani" in the near future;

(b) if so, the salient feature of the said programmes;

(c) the Doordarshan Kendras which have already telecast or are telecasting programmes similar to "Janavani"; and

(d) the brief idea of such programmes telecast by these Kendras?

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND MINISTER OF IN-  
FORMATION AND BROADCASTING

(SHRI H.K.L. BHAGAT) : (a) There is no such proposal at present.

(b) Does not arise.

(c) and (d). The requisite information is being collected and will be laid on the Table of the House.

#### Central Assistance to Andhra Pradesh for Tourism Schemes

1930. SHRI T. BALA GOUD : Will the Minister of TOURISM be pleased to state:

(a) whether Andhra Pradesh Government has asked for financial assistance for certain tourist promoting schemes;

(b) if so, the details of the schemes; and

(c) the estimated expenditure involved and whether Union Government have approved the schemes?

THE MINISTER OF STATE IN THE  
MINISTRY OF TOURISM (SHRIGIRIDHAR  
GOMANGO) : (a) Yes, Sir.

(b) and (c). The Government of Andhra Pradesh has forwarded the following schemes to the Central Ministry of Tourism for providing financial assistance during 1987-88:

<i>Scheme</i>		<i>(Rs in lakhs)</i> <i>Estimated cost.</i>
1	2	3
1	Cottage Complex at Pulicat Lake.	20.32
2	Water sports at Nagarjunasagar.	14.00
3	Water sports at Bhawanipuram Island	49.00
4	Water sports at Rishikonda.	24.10
5	Water sports at Hussain Gagar.	21.00